## TELANGANA LEGISLATIVE ASSEMBLY SHORT NOTICE QUESTION (Rule 51)

	Place:
	Date:
From:	
Sri M.L.A.	
Constituency	
To The Secretary, Telangana Legislative Assembly, Hyderabad.	
Sir,	
I give notice of the following SHORT NOT	TCE QUESTION. The reasons
for asking the question at SHORT NOTICE are :	
	Yours faithfully,
${ m T}\epsilon$	Member, elangana Legislative Assembly.
SHORT NOTICE QUESTION:	
Will the Minister for(a)	be pleased to state:

For office use :-